

area under forests as on 1st July, 1992 has been made. However, as per the State Forest Report 1991 of Forest Survey of India the total recorded forest area in the country is 7,70,078 sq. kms.

(b) No specific assessment of the area of denuded forests and wasteland in the country as on 1st July, 1992 has been made. However, according to one estimate the total area of wastelands in the country was 129.5 million ha. whereas degraded forest area as per State Forest Report 1991 is 38.08 million ha.

(c) The target for afforestation and tree planting for the year 1992-93 under the 20 Point Programme is as follows :—

| ending distribution | Area coverage |
|--------------------------------|---|
| for planting on private lands) | (on public) and including forest lands) |
| 14,700 lakhs | 10,78,000 ha. |

Yamuna Action Plan

1364. SHRI RAJUBHAI A. PARMAR : SHRIMATI VEENA VERMA :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) what steps have so far been taken to lay down a Yamuna Action Plan for cleaning and keeping Yamuna water free of pollution; and

(b) the broad features of the plan, if any, worked out and its estimated cost ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) and (b) A scheme of pollution abatement of the river Yamuna is under formulation. Details in this regard are being worked out.

Signatory of the Montreal Protocol

1365. SHRI MENTAY PADMANABHAM : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether it is a fact that India has not so far availed of the assistance of United Nations environment programmes as a signatory to the Montreal Protocol;

(b) if so, what are the reasons therefor;

(c) what would be the amount of assistance available to India under the protocol; and

(d) what measures Government propose to take to secure assistance from the United Nations environment programmes, as an administrative agency to oversee the phasing out of Chloro-fluoro Carbons (CFCs) ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) to (d) India joined the Montreal Protocol in June 1992 and the Protocol has come into force for India with effect from 17th September, 1992. Immediately after becoming a Party to the Protocol, proposals for getting financial assistance from the Interim Multi-lateral Fund under the Montreal Protocol were put forward by India seeking assistance for (i) institutional strengthening and (ii) preparation of projects. These proposals have since been accepted and a total amount of US \$ 543,000 has been sanctioned for the above-mentioned purposes through the United Nations Development Programme (UNDP).

H-Acid Manufacturers in Gujarat

1366. SHRI B. K. HARIPRASAD : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether Government are aware of a recent pilot study conducted by Society for Citizen concerns, New Delhi stating that majority of the H-Acid manufacturers in Gujarat are using crude equipment without any protection for workers, environment and ecology; and

(b) whether Government are aware that sludge and effluents from these plants are being dumped on the roadsides or in the streams destroying fish ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) Government are not aware of any pilot study conducted by Society for Citizen concerns, New Delhi on the subject mentioned.

(b) According to the information received from the Gujarat Pollution Control Board, the majority of the H-Acid manu-

facturing units in Gujarat are located in industrial estates at Valva, Vapi, Ankleshwar and Nandesari and are having effluent treatment plants. The units are monitored by the State Pollution Control Board under the provisions of the pollution control laws and legal action is initiated against the defaulters. There are no reports of destruction of fish caused by the effluents from units.

Zoological Survey of India

1367. SHRI RAM RATAN RAM : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) what are the total grants being annually given to the Zoological Survey of India;

(b) what is the total staff of the Zoological Survey of India and the total expenditure on their salaries and employments; and

(c) what is the future plan and programme of Zoological Survey of India for the next three years ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) The total annual grant given to the Zoological Survey of India in 1991-92 was Rs. 6,36,42,000/-.

(b) The total staff strength of the Zoological Survey of India is 1,195. The total expenditure on their salaries and emoluments in respect of 1991-92 was Rs. 40,55,900/-.

(c) The Eighth Plan programmes of the Zoological Survey of India include the following activities :—

- (1) Survey of an additional 30% of the area of the country.
- (2) Completion of surveys and studies in the following faunistically rich eco-systems like the Himalayas, the Islands of Andaman & Nicobar and Lakshadweep, the North-Eastern region, etc.
- (3) Completion of status surveys of endangered species.
- (4) Publication of another 24 volumes of the Fauna of India series.
- (5) Computerisation of faunal data.

(6) Operationalisation of the Marine Aquarium at Digha.

Guidelines/Rules on the Clearance of Environment Related Projects

1368. MISS SAROJ KHAPARDE : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Federation of Indian Chambers of Commerce and Industry (FICCI) has urged Government to devise a set of guidelines/Rules for speedy clearance of environment related projects;

(b) if so, what are the details thereof; and

(c) what is the reaction of Government in regard thereto ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) No, Sir.

(b) and (c) Does not arise.

Grant for Enlarging Forest cover to U.P.

1369. CHAUDHARY HARMOHAN SINGH : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether Government have provided any grant to Uttar Pradesh for enlarging forest cover;

(b) if so, what are the details of grant provided to U.P. during the last three years; and

(c) what are the details of the area brought under forestation district-wise during the last three years ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) and (b) The details of funds provided to the State Government of Uttar Pradesh during the last three years by the Ministry of Environment and Forests under the Centrally Sponsored Schemes for afforestation/tree planting activities is as given below :

| Year | Rs. in lakhs |
|---------|--------------|
| 1989-90 | 381.51 |
| 1990-91 | 554.08 |
| 1991-92 | 705.88 |